

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 4467**  
TO BE ANSWERED ON THE 23<sup>rd</sup> MARCH, 2021

**FACILITIES FOR AGRICULTURAL MARKETING**

4467. SHRI KAUSHAL KISHORE:  
SHRI ARJUN LAL MEENA:  
SHRI P.P. CHAUDHARY:  
SHRI FEROZE VARUN GANDHI:  
SHRI RANJEETSINGH HINDURAO NAIK NIMBALKAR:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Ministry is aware that farmers have to face inconvenience in order to weigh their agricultural produce and cover long distances to reach a weighing facility;
- (b) the details of the number of weighing facilities in the country, State-wise;
- (c) whether the Ministry is considering to issue guidelines to the States for decentralising weighing facilities from the APMC markets and providing easy access to weighing facilities for agricultural produce by increasing the number of such facilities in the backdrop of the new Farm Laws; and
- (d) if so, the details thereof?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) & (b): As per the information received from most State Governments, necessary weighing arrangements are available at the concerned APMC Market yards where the farmers can avail weighing facility and no such inconvenience to farmers is reported. The details of weighing facilities as per information made available by majority of States, State-wise is given in **Annexure-I**.

(c) & (d): No such proposal to issue guidelines to States for decentralizing weighing facilities from APMC markets is under consideration of Ministry of Agriculture & Farmers' Welfare. However, the New Farm laws viz, "The Farmers' Produce Trade and Commerce (Promotion and Facilitation) Act, 2020", "The Farmers (Empowerment and Protection)

Agreement on Price Assurance and Farm Services Act, 2020” and “The Essential Commodities (Amendment) Act, 2020, provide an additional marketing/ trade channels to the farmers in the trade area outside the physical boundaries of markets and deemed markets notified under respective APMC Acts. The farmers are given the freedom to choose any of the channels including APMC market yard for selling of their produce. As far as, availability of weighing facility to the farmers in the trade area is concerned, buyers normally ensure such facility to the farmers; while in case of farming agreement, as decided in the agreement itself, sponsors/ buyers make available weighing facility to the farmers. Thus, farmers will not face any problem on this account. Government provides assistance for development of Agricultural Marketing Infrastructure including that of weighing facilities near to farm gate outside the APMC market yards through various schemes such as Agricultural Market Infrastructure(AMI), Agriculture Infrastructure Fund (AIF) etc. to facilitate farmers for weighing their produce near to harvest centre. In the APMC markets, the market functionaries including farmers are free to use their own weighing facilities for weighing of agricultural produce.

**ANNEXURE-I**

<b>DETAILS OF WEIGHING FACILITIES AVAILABLE IN VARIOUS STATES</b>		
<b>Sl. No.</b>	<b>State/Union Territory</b>	<b>Details of weighing facility</b>
1.	Andhra Pradesh	25 no. of weighing bridges and 3365 no. of weighing scales existing in Agricultural Produce Market Committee (APMC) of Andhra Pradesh
2.	Assam	24 no. of manual sets of weighing tools, 56 Nos. of electronic weighing scales and 9 no. of electronic weigh bridges are available in the Market Committees (APMCs) for weighing of agricultural produce.
3.	Delhi	4200 licensees in various mandies and generally all have weighment facility available with them.
4.	Goa	Weighing facility to farmers is available at all the Market Sub Yards in the State of Goa
5.	Gujarat	224 APMCs having 246 weigh bridges
6.	Haryana	163 weighbridges installed.
7.	Jammu & Kashmir	Most of the Mandis are equipped with weighing facilities that are complimented with many private players operating in the state and surrounding Mandis. 6 weighbridges are available.
8.	Jharkhand	Weigh bridge in Jamshedpur and weighing Machine provided in all 28 APMC's.
9.	Kerala	4 wholesale Markets under the Department of Agricultural development and Farmers Welfare are equipped with electronic weighing balance.
10.	Karnataka	Weighbridges established in 89 main market yards/ sub-market yards.
11.	Maharashtra	262 APMCs have installed electronic weighing facilities.
12.	Madhya Pradesh	185 big weigh bridges and 6439 small weighing machines in mandi yards
13.	Nagaland	20-30 Nos. of weighing facility
14.	Punjab	63 Weighing bridges in Marketing Committee. 1625 weighing scales

		provided to APMCs for test weightment of farmer produce.
15.	Pudducherry	7 No. of Digital Weighing scale and 15 No. of weighing balance.
16.	Rajasthan	27 weighbridges are available
17.	Tamil Nadu	Electronic weighing scale is provided to all 282 regulated markets functioning under 26 Market Committees. Weigh Bridge facility is provided with the total capacity of 2660 MT in 45 Regulated Markets.
18.	Telangana	9580 No. of weighing scales in procurement centres across the state.
19.	Tripura	Each Regulated Market has more than 1 weighing machine for use by the Local Farmers.
20.	Uttarakhand	23 weigh bridge have been installed and are at the disposal of farmers' services in Uttarakhand.
21.	Uttar Pradesh	372 weigh bridge are installed.

\*\*\*\*\*